

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.09.2026** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 103/2026 For Stay IA No. 1455 & 1456/2026 Delay in refiling IA No. 1457/2026	Mohammed Shafi Director and Shareholder & 5 Ors. Vs Dr. Hyderali Kalliyath & 3 Ors.	Mr. Akhil Suresh	
2.	Comp App (AT) (CH) (Ins) No. 519/2026 For Stay IA No. 1474/2026 For Condone Delay IA No. 1475/2026 To Dispense with IA No. 1476/2026 For Urgent Hearing IA No. 1477/2026 Delay in refiling IA No. 1478/2026	Organomix Ecosystems Pvt Ltd., Rep by its Director, Dhanabal Kuppusamy Vs Indo Spirits	Mr. R Vidhya Shankar	
3.	Comp App (AT) (CH) (Ins) No. 486/2026 For Exemption IA No. 1381 & 1382/2026 For Stay IA No. 1383/2026	Siddeeq, Suspended Director of Sathyadhara Communications Pvt Ltd Vs Planetcast Media Services Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	

4.	Comp App (AT) (CH) (Ins) No. 453 /2026 For Exemption IA No. 1282/2026 For Stay IA No. 1283/2026	Boppudi Vemana Vara Prasad, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors WITH	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
5.	Comp App (AT) (CH) (Ins) No. 454/2026 For Exemption IA No. 1284/2026 For Stay IA No. 1285/2026	Shyam Prasad Tikkavarapu, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors. WITH	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator
6.	Comp App (AT) (CH) (Ins) No. 455/2026 For Stay IA No. 1286/2026 For Exemption IA No. 1287/2026	Tikkavarapu Radhika, Personal Guarantor to Virgo Realtors Pvt Ltd and Virgo Properties Pvt Ltd Vs Phoenix ARC Ltd & 2 Ors.	Mr. PC Harikumar	Ms. Aishwarya S Nathan For Caveator

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd Vs Allied Hi-tech Industries Pvt Ltd & 2 Ors	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 R3

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 102/2025	IDBI Bank Ltd & 5 Ors Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Varun Srinivasan	
9.	IA No. 1173/2026 (For Substitution) in Comp App (AT) (CH) (Ins) No. 67/2025	Meja Urja Nigam Pvt Ltd Vs Sutanu Sinha, Liquidator of IVRCL Ltd	Mr. Avinash Krishnan Ravi	
10.	IA No. 344/2026 (For Condone Delay) in Comp App (AT) (CH) No. 30/2026 For Exemption IA No. 345/2026 (With Defects)	Mohan Babu Gera & 5 Ors. Vs Chakkilam Aishwarya & 5 Ors	Mr. Gautam S Raman	

11.	IA No. 299/2026 (For Condone Delay) IA No. 431/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors. WITH	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R2
12.	IA No. 301/2026 (For Condone Delay) IA No. 432/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R1
13.	Comp App (AT) (CH) (Ins) No. 270/2026 For Stay IA No. 765/2026	Ramadoss Shankar Vs Muthurasapuram Ganesan Chandrasekaran, Liquidator of Freeworld Exports Pvt Ltd & 2 Ors	Mr.AG Sathyanarayana	Mr.S Sathiyarayanan R1 Mr.Vinod Kumar R2 R3
14.	IA No. 1311/2026 (For Condone Delay) & IA No. 1312/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 465/2026 For Stay IA No. 1310/2026 For Additional Docs IA No. 1313/2026	Late Veronica Mary Machado, Rep by her Legal Rep Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd WITH	Mr. Ajesh Kumar Shankar	
15.	IA No. 1314/2026 (For Condone Delay) & IA No. 1316/2026 (To Implead) in Comp App (AT) (CH) (Ins) No. 466/2026 For Stay IA No. 1315/2026 For Additional Docs IA No. 1317/2026	Late Veronica Mary Machado, Rep by her Legal Rep Neil Machado & 3 Ors. Vs Girish Kambadaraya, RP of Canopy Estates Pvt Ltd	Mr. Ajesh Kumar Shankar	
16.	Comp App (AT) (CH) (Ins) No. 222/2026 To dispense with IA No. 626/2026	Bank of Baroda Vs PV Ramana Reddy WITH	Mr.S Sathiyarayanan	
17.	Comp App (AT) (CH) (Ins) No. 224/2026 To dispense with IA No. 629/2026	Bank of Baroda Vs K Srinivasa Reddy WITH	Mr.S Sathiyarayanan	
18.	Comp App (AT) (CH) (Ins) No. 225/2026 To dispense with IA No. 631/2026	Bank of Baroda Vs Srinivasa Babji	Mr.S Sathiyarayanan	

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 321/2026 For Additional Docs. IA No. 929/2026 Interim injunction IA No. 930/2026	Shakti International LLP Vs Steel Exchange India Ltd	Mr. R Swarnavel	

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erstwhile Managing Director, India Techs Ltd & 2 Ors Vs Sasitharan Ramaswamy, Liquidator of India Techs Ltd	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr. R Imayavaramban
21.	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Purushottam Behera, Liquidator, IVRCL & Anr.	Mr. T Ravichandran	Ms. Mily Ghoshal R1
22.	Comp App (AT) (CH) (Ins) No. 125/2023 For Urgent Listing IA No. 425/2023 For Stay IA No. 426/2023	Purusottam Behera, Liquidator of IVRCL Ltd Vs Litostroj Power D.O.O WITH	Ms. Mily Ghoshal	Mr. Arun Karthik Mohan
23.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr	Mr. Arun Karthik Mohan	Ms. Mily Ghoshal R2
24.	Comp App (AT) (CH) No. 113/2022 To dispense with IA No.1032/2022 For Stay IA No.1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Pvt Ltd & 4 Ors	Mr. R Rama Subramaniam Raja	Mr. Saji P John R1 R2 Mr. Anant Merathia R4 Mr. S Aravindan R5
25.	Comp App (AT) (CH) (Ins) No. 258/2022 For Stay IA No. 547/2022 For Urgent Listing IA No. 548/2022	Jakkula Rama Rao Suspended Director of NCS Sugars Ltd. Vs Punjab National Bank & 2 Ors	Mr. Anirudh Krishnan	Mr. Varun Srinivasan R1
26.	Comp App (AT) (CH) (Ins) No. 283/2022	State Bank of India Rep by Asst. General Manager, SAMB, Chennai Vs Nathella Sampath Chetty & Co	Mr.K Chandrasekaran	Mr.Raghuram Cadambi

27.	Comp App (AT) (CH) (Ins) No. 323/2022 For Stay IA No. 682/2022	Naseer Ahmed Vs State Bank of India WITH	Mr. G Sridhar	Mr. B Chandrasekaran
28.	Comp App (AT) (CH) (Ins) No. 19/2023 For Stay IA No. 61/2023	Awaiz Ahmed Vs State Bank of India	Mr. G Sridhar	Mr. B Chandrasekaran
29.	Comp App (AT) (CH) (Ins) No. 379/2022 For Stay IA No. 894/2022 For Exemption IA No. 895/2022	V-Con Integrated Solutions Pvt Ltd Vs CA Uthukuli Venkata Rao Sujatha, Erst RP of Shaan Technologies Pvt Ltd & 4 Ors.	Ms. Kritika Nagpal	Mr.S Sathiyarayanan R1
30.	Comp App (AT) (CH) No. 111/2023 For Stay IA No. 1373/2023 For Direction IA No. 1374/2023 For Urgent listing IA No. 933/2025	Yogesh Kumar Agarwal Vs Arpana Iron & Steels Pvt Ltd & 3 Ors.	Mr. Raja Shekar Rao Salvaji	Mr.VN Balakishore R1-R3 Mr. Dishit Bhattacharjee R4

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No. 570/2025 For Direction IA No. 1609/2025	B Kumareson Vs State Bank of India & 3 Ors WITH	Mr. Ravi Rajagopalan	Mr. ML Ganesh R1 Mr. Rohan Rajasekaran R4
32.	Comp App (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Direction IA No.1095/2023 & 1260/2024 (Interim Order)	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 7 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti R1 Mr. V Mahesh- R3 Mr. Vipin Warriar R4 Mr. Rohan Rajasekaran R7
33.	Comp App (AT) (CH) No. 93/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 7 Ors. Vs S Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
34.	Comp App (AT) (CH) (Ins) No. 537/2025 For Stay IA No. 1511/2025	CK Anantha Subramanian, Promoter & Managing Director, Viprah Technologies Ltd Vs Arul Prasad Senniappan & Anr.	Mr. J Manivannan	Mr. PJ Rishikesh R1

35.	Comp App (AT) (CH) (Ins) No. 632/2025 For Stay IA No. 1757/2025	LIC Housing Finance Ltd Vs Ramakrishnan Sadasivan, Erst RP, Lokaa Developers Pvt Ltd & 2 Ors	Mr. P Elayarajkumar	Mr. Ravi Rajagopalan R1 Mr. R Praveen R2
36.	Comp App (AT) (CH) No. 26/2026 For Additional Docs IA No. 306/2026 For Exemption IA No. 646/2026 For Stay IA No. 648/2026	Dr. P Krishnam Raju Vs Dr. SKE Apparao & 18 Ors	Mr. Avinash Krishnan Ravi	Ms. Preethi Sivaraman For Caveator
37.	Comp App (AT) (CH) (Ins) No. 291/2026 For Exemption IA No. 821/2026 To Extend Stay IA No. 990/2026 To Vacate the Stay IA No. 1411/2026	GV Krishna Reddy Suspended Director of Kallam Textiles Ltd & Anr. Vs Union Bank of India & Anr	Mr. P Kamalhasan	Mr. Peri Rama Krishna R1 Mr. M Maharshi Viswaraj R2

B. Without Interim Order

38.	Comp App (AT) (CH) No. 13/2024 To Adv. Hg. IA No. 1548/2025	BRS Health and Research Institute Pvt Ltd Vs Dr. Bavaguthu Raghuram Shetty & 2 Ors	Mr. K Gaurav Kumar	Ms. I. Kalaivani, PCS R1-R3
39.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt Ltd	Mr. EK Kumaresan	Mr. M Sivavarthan
40.	Comp App (AT) (CH) (Ins) No. 109/2025	Pathukasahasram Raghunathan Raman, Liquidator Vs Khushboo Sharma	Mr. P Elayarajkumar	Ms. Khushboo Sharma
41.	Comp App (AT) (CH) (Ins) No. 52/2026 For Stay IA No. 132/2026	Phoenix ARC Pvt Ltd Vs Sagar Power (Dandela) Limited WITH	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan
42.	Comp App (AT) (CH) (Ins) No. 53/2026 For Stay IA No. 133/2026	Phoenix ARC Pvt Ltd Vs Bhoruka Power Corporation Limited	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan
43.	Comp App (AT) (CH) (Ins) No. 122/2026	State Bank of India Vs Madhucon Toll Highways Ltd WITH	Mr. Pranava Charan	Ms. Geeta Battula

44.	Comp App (AT) (CH) (Ins) No. 125/2026	State Bank of India Vs Madhucon Infra Ltd	Mr. Pranava Charan	Ms. Geeta Battula
45.	Comp App (AT) (CH) (Ins) No. 131/2026	Vattam Mahesh Kumar HUF, Proprietor of Vattam Steels Vs Janapriya Nirmaan Conglomerate Pvt Ltd	Mr.Sriram Subbaraman (Vakalat not filed)	Mr. T Jayasankar
46.	Comp App (AT) (CH) (Ins) No. 231/2026 (With defects)	State Bank of India Vs Mallampati Madhu WITH	Mr. Pranava Charan	
47.	Comp App (AT) (CH) (Ins) No. 232/2026 (With defects)	State Bank of India Vs Nama Seetaiah WITH	Mr. Pranava Charan	
48.	Comp App (AT) (CH) (Ins) No. 233/2026 (With defects)	State Bank of India Vs Kamma Srinivasa Rao WITH	Mr. Pranava Charan	
49.	Comp App (AT) (CH) (Ins) No. 514/2025	State Bank of India Vs TN (DK) Expressways Ltd	Mr. Pranava Charan	Ms. Geeta Battula

12:15 PM

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
50.	Comp App (AT) (CH) (Ins) No. 495/2025 For Stay IA No. 1400/2025 For Direction IA No. 1290/2026	Union Bank of India Vs Canara Bank & Anr.	Mr. C Edser Raj	Mr. ML Ganesh R1

02:00 PM

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
51.	Comp App (AT) (CH) (Ins) No. 155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022 Part-Heard	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr. WITH	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1 Ms. Janani Shankar R2
52.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024 For Urgent Hearing IA No. 1321/2024 Part-Heard	UCO Bank Vs G Ramachandran, Liquidator of Sai Regency Power Corporation Pvt Ltd & Anr.	Mr. Surya Teja Nalla	Mr. Vinod Kumar R1 Ms. Janani Shankar R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
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5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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